

**GOVERNMENT OF INDIA
DISINVESTMENT
LOK SABHA**

UNSTARRED QUESTION NO:1246

ANSWERED ON:02.03.2001

PROPOSAL FOR DISINVESTMENT IN AI AND IA

ANANTA NAYAK;GANTA SRINIVASA RAO;MADHAVRAO SCINDIA;PRIYA RANJAN DASMUNSI;PUSP JAIN;SUSHIL KUMAR
SAMBHAJIRAO SHINDE;V. VETRISILVAN

Will the Minister of DISINVESTMENT be pleased to state:

- (a) the present status of the proposed disinvestment of the Indian Airlines and AirIndia;
- (b) the total assets, held by Air India and the Indian Airlines inside and outside the country, separately in terms of Indian rupees;
- (c) whether any offer has been received from any private parties to participate in the disinvestment programme of the Air India and Indian Airlines; and
- (d) if so, the details thereof?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) OF THE DEPARTMENT OF DISINVESTMENT, MINISTER OF STATE MINISTRIES OF PLANNING, STATISTICS & PROGRAMME IMPLEMENTATION AND MINISTER OF STATE IN THE DEPARTMENT OF ADMINISTRATIVE REFORMS AND PUBLIC GRIEVANCES (SHRI ARUN SHOURIE)

- (a) In response to the public advertisements inviting Expression of interest, responses from the prospective Parties were received. Thereafter, Bid Packs containing Information Memorandum, Confidentiality Agreement, drafts of the Share Purchase Agreement and Shareholders Agreement have been issued to certain prospective bidders. The Technical Bids received by the Global Advisors are under scrutiny and the process of obtaining Security Clearance in respect of the interested bidders is underway.
- (b) The exercise of evaluating the assets of both Air India and Indian Airlines is yet to commence.
- (c) & (d) The process is in initial stages. As such, it would be premature to disclose more details as doing so may adversely affect the process of transaction.